

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

20.8.2003

Mr. Shyam Sunder Sharma, Counsel for the applicant.
Ms. Shalini Sheoran, Proxy counsel for
Mr. Bhanwar Bagri, Counsel for the respondents.

The learned counsel for the respondents placed on record the copy of orders dated 12.8.2003 and 28.02.2003.

It is seen that the grievance of the thirty applicants has been redressed. As regards one applicant, separate order dated 26.2.2003 has been issued. It is stated after relieving, Mr. Rajmangal Singh has already joined as Security Guard.

Since the grievance of the applicants has been redressed, this application is dismissed as having become infructuous.

If still the applicants have any grievance, they may represent to the respondents.

(A.K. BHENDARI)
MEMBER (A)

(G.L. GUPTA)
VICE CHAIRMAN

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not 22/8/03